COURT NO. 21

THE HONOURABLE SRI JUSTICE K SURESH REDDY

THE HONOURABLE SMT JUSTICE SUMATHI JAGADAM

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
For Execution of Warrants					
1	CRLA/737/2019	T.RAMANA Vs STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VIZIANAGARAM
FINAL HEARING					
2	CRLA/2039/2018 (SC/45/1998)	BUDDA CHINNA RAO Vs STATE OF AP.	I V N RAJU LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VISAKHAPATNAM
3	CRLA/615/2019	MIDDE BALA PULLAIAH @ PULLAIAH @ THIKKODU (A-1) Vs STATE OF AP	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	ANANTAPUR
4	CRLA/665/2019 (SC/25/2018)	MULA PRASAD Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	KURNOOL
5.1 along with 5					
5	CRLA/668/2019 (SC/528/2014)	PATCHALA HARI BABU Vs THE STATE OF ANDHRA PRADESH	PRABHU NATH VASIREDDY	PUBLIC PROSECUTOR (AP) Common Paper Book Prepared	GUNTUR
5.1	CRLA/4/2020 (SC/528/2014) IA 1/2026 Addl. Evidence Petition	ANANTHAPALLI ARUNASREE Vs THE STATE OF ANDHRA PRADESH	POSANI AKASH	PUBLIC PROSECUTOR (AP)	GUNTUR
6	CRLA/670/2019	MOHAMMED MAHABOOB BAIG AZHAR BAIG Vs STATE OF AP	SHAIK ABDUL JILANI BASHA	T NIRANJAN Deputy Solicitor General of India Paper Book prepared	KRISHNA
7	CRLA/680/2019 (SC/224/2016)	D.MOHAMMAD RAFI Vs STATE OF AP	DEVINENI RADHA RANI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	KURNOOL
8	CRLA/701/2019 (SC/451/2018)	VALLEPU SREENU Vs THE STATE OF ANDHRA PRADESH	V R MACHAVARAM LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	GUNTUR
9	CRLA/711/2019	U.ANANDARAO Vs STATE OF ANDHRA PRADESH	KONA N.D.V.RAMANA RAO	PUBLIC PROSECUTOR (AP) Paper Book Prepared	EAST GODAVARI
10.1 along with 10					
10	CRLA/717/2019 IA 1/2026 Additional Material Petition	NELLORE RAMA SWAMY Vs THE STATE OF AP	T S ANIRUDH REDDY H PRAHALADA REDDY A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Paper Books Prepared in CRLA 717/2019 and CRLA 302/2020	SPS NELLORE
10.1	CRLA/302/2020 (CC/132/2014) IA 2/2020 Condone Delay Petition	NELLORE YEDUKONDALU Vs NELLORE LAKSHMAIAH	G VENKATESWARLU	G VIJAYA SARADHI PUBLIC PROSECUTOR	SPS NELLORE

11	CRLA/718/2019 (SC/61/2016)	SHAIK CHAND BASHA Vs STATE INSPECTOR OF POLICE	D V S LOKESWARA RAO	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE

12.1 along with 12

12	CRLA/735/2019 (POCSO SC/20/2018)	MATCHALA VENKAIAH Vs THE STATE	RAJA REDDY KONETI	PUBLIC PROSECUTOR (AP) (A2)	SPS NELLORE
12.1	CRLA/773/2019 (POCSO SC/20/2018)	ORUGANTI SUNIL KUMAR Vs THE STATE OF ANDHRA PRADESH	SRINIVASULU P	PUBLIC PROSECUTOR (AP)	SPS NELLORE
13	CRLA/738/2019 (SC/37/2015)	SHAIK KHADAR BASHA Vs THE STATE OF ANDHRA PRADESH	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Connecting Appeal - CRLA 163/2024	SPS NELLORE
14	CRLA/743/2019 (SC/93/2017)	KALISETTI SATYAM Vs THE STATE OF ANDHRA PRADESH	G SAI NARAYANA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SRIKAKULAM
15	CRLA/746/2019 (SC/27/2018)	MANGALA OBULA SURESH KUMAR Vs THE STATE OF ANDHRA PRADESH	B PARAMESEWARA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	ANANTAPUR
16	CRLA/750/2019 (SC/54/2015)	J.NAGESWARA RAO Vs STATE OF AP	Dr CHALLA SRINIVASA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	KRISHNA
17	CRLA/754/2019 (SC/86/2016)	PAPPALA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VISAKHAPATNAM
18	CRLA/772/2019	CHUKKA CHINNA Vs STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VIZIANAGARAM
19	CRLA/800/2019 (POCSO SC/16/2015) IA 1/2026 Bail (u/s 389(1))	DANGI RAVI Vs THE STATE OF ANDHRA PRADESH	M CHALAPATI RAO LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE
20	CRLA/804/2019	REPURI PEDDA PERAIAH @ PEDDODU @ SRINI @ POTLURI MAHESH @ BRAHMAIAH Vs THE STATE OF ANDHRA PRADESH	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	PRAKASAM
21	CRLA/808/2019 (SC/220/2018)	SHAIK BUJJI Vs THE STATE OF ANDHRA PRADESH	ANCHA PANDURANGA RAO LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	PRAKASAM
22	CRLA/823/2019 (SC/14/2018) IA 1/2021 Fix an Early Date	REVUNURU PRABHAKAR REDDY Vs THE STATE OF ANDHRA PRADESH	H PRAHALADA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE

23.1 along with 23

23	CRLA/834/2019 (SC/247/2012)	GOPISETTI ARUNA Vs THE STATE OF AP	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP) Common Paper Book Prepared (A4)	PRAKASAM
23.1	CRLA/931/2019	ANCHALA KOTESWARA RAO ALIAS KOTI Vs	H PRAHALADA REDDY	PUBLIC PROSECUTOR (AP)	PRAKASAM

		THE STATE OF ANDHRA PRADESH			
24	CRLA/867/2019 (SC/552/2016)	MEKALA SIRNU Vs THE STATE OF ANDHRA PRADESH	CHALLAGALI GOPALARAJU	PUBLIC PROSECUTOR (AP) SRINIVASA RAO NARRA Paper Book Prepared	GUNTUR
25	CRLA/871/2019 (SC/154/2015)	AGURU NOOKARAJU Vs STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VISAKHAPATNAM
26	CRLA/879/2019 (SC/174/2016)	SHAIK KONDA JAHARABEE Vs THE STATE OF ANDHRA PRADESH	V V LAKSHMI NARAYANA	PUBLIC PROSECUTOR (AP) Paper Book Prepared	GUNTUR
27	CRLA/896/2019	SHAIK SHAYEED Vs STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	YSR KADAPA
28	CRLA/897/2019	PEDABALLI VENKATRAMI REDDY Vs THE STATE OF ANDHRA PRADESH	T NAGARJUNA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	YSR KADAPA
29	CRLA/905/2019 (SC/73/2019) IA 1/2019 Condone Delay Petition	THAMMISETTY SRINU Vs STATE OF AP	WITHDRAWAL OF LEGAL AID	PUBLIC PROSECUTOR (AP) Paper Book Prepared	GUNTUR
30	CRLA/907/2019	MANGALAPURI VENKATESWARLU Vs THE STATE OF ANDHRA PRADESH	SIVA NAGARJUNA SIDHADAPU	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE
31	CRLA/909/2019 (SC/18/2018)	KAMADANA LAKSHMINARAYANA Vs THE STATE OF ANDHRA PRADESH	VINOD KUMAR TARLADA	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SRIKAKULAM
32	CRLA/910/2019 (SC/365/2015)	MAHANKALI NAGAMALLESWARA RAO Vs THE STATE OF ANDHRA PRADESH	NAGENDRA BABU PARAGATI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	GUNTUR
33	CRLA/915/2019 (SC/18/2016)	PRASADI SIVA Vs THE STATE OF ANDHRA PRADESH	D KODANDARAMI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE
34	CRLA/945/2019 (SC/161/2015)	KILLO SANKARA RAO Vs THE STATE OF ANDHRA PRADESH	ARRABOLU SAI NAVEEN	PUBLIC PROSECUTOR (AP) Paper Book Prepared	VISAKHAPATNAM
35	CRLA/982/2019 (SC/20/2016)	DEVARA GURAVAIAH Vs THE STATE OF A.P.	A GAYATRI REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared	SPS NELLORE
36.1 along with 36					
36	CRLA/984/2019 (SC/226/2017)	DUBASI CHANDRA SEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	GUNDALA SIVA PRASADA REDDY	PUBLIC PROSECUTOR (AP) Paper Book Prepared (A1 & A2)	ANANTAPUR
36.1	CRLA/985/2019 (SC/226/2017)	BANA MURALI KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	GUNDALA SIVA PRASADA REDDY	PUBLIC PROSECUTOR (AP)	ANANTAPUR
37	CRLA/992/2019	CHENNRAYUDU @ JANNE	K SRINIVAS	PUBLIC PROSECUTOR	ANANTAPUR

	(SC/2/2019)	CHANDRAYUDU Vs STATE OF ANDHRAPRADESH	D KODANDARAMI REDDY	(AP) Paper Book Prepared	

38.1 along with 38

38	CRLA/1008/2019	AVULA NAGESWARA RAO Vs THE STATE OF ANDHRA PRADESH	CHITTI BABU K	PUBLIC PROSECUTOR (AP) Common Paper Book Prepared	SPS NELLORE
38.1	CRLA/241/2020 (SC/72/2018)	AVULA NAGESWARA RAO Vs THE STATE ANDHRA PRADESH	V R MACHAVARAM LEGAL AID	PUBLIC PROSECUTOR (AP)	SPS NELLORE
39	CRLA/1010/2019	KOTCHIRI BRAHMANAYUDU Vs THE STATE OF ANDHRA PRADESH	G VIJAYA SARADHI	PUBLIC PROSECUTOR (AP) Paper Book Prepared	PRAKASAM

COURT NO. 21

THE HONOURABLE SRI JUSTICE K SURESH REDDY

To be Heard on Tuesday The 24th day of November 2026(AFTER COMPLETION OF DIVISION BENCH WORK - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR ADMISSION					
40.1 along with 40					
40	CRLP/6001/2014 IA 2/2014(CRLPMP 7661/2014) Vacate Stay Petition IA 3/2014(CRLPMP 9327/2014) Vacate Stay Petition IA 4/2014(CRLPMP 23530/2014)	VEMURI KRISHNA PRASAD Vs THE STATE OF A.P. & ANOTHER	KILARU NITHIN KRISHNA	SC CUM SPL PP CID HANUMANTHA RAO BACHINA	KRISHNA
40.1	CRLP/6117/2014 IA 2/2014(CRLPMP 7662/2014) Vacate Stay Petition IA 3/2014(CRLPMP 29246/2014)	N.GOPALA KRISHNA PRASAD KRISHNA & 2 OTRS. Vs STATE OF AP. REP. PP. AND ANR.	SUJATHA KUDARAVALLI	SC CUM SPL PP CID ELEVATED AS JUDGE	KRISHNA
41	CRLP/3668/2015 (CC/239/2014) IA 1/2015(CRLPMP 3950/2015) Stay Petition	P. RAMA RAO KRISHNA DIST. Vs KOLLIPARA SURI BABU KRISHNA DIST. & ANO	V BRAHMAIAH CHOWDARY	PUBLIC PROSECUTOR (AP) M ACHUTA REDDY	KRISHNA
42	CRLP/6708/2015 (STC/423/2012)	PAPIREDDY RAVINDRA REDDY Vs S.KRISHNAKUMARI AND ANOTHER	P PRABHAKAR RAO	PUBLIC PROSECUTOR (AP)	CHITTOOR
43	CRLP/896/2016 (MC/39/2012) IA 1/2016(CRLPMP 838/2016) Stay Petition	S.MOHAMMED RAFI Vs M. FARZANA	D PURNACHANDRA REDDY	PUBLIC PROSECUTOR (AP) SURESH KUMAR REDDY KALAVA	CHITTOOR
44	CRLP/1138/2016 (STC/62/2015)	ARAVA MUNIVARA Vs THE STATE OF ANDHRA PRADESH	T DIWAKAR REDDY	PUBLIC PROSECUTOR (AP)	YSR KADAPA
45	CRLP/1396/2016 (CC/265/2015) IA 1/2016(CRLPMP 1321/2016) Stay Petition	MACHINENI KOTESWARA RAO KOTESWARA RAO VIJAYAWADA Vs P.P. HYD & ANO	G JHANSI	PUBLIC PROSECUTOR (AP)	KRISHNA
46	CRLP/1767/2016 IA 2/2016(CRLPMP 1674/2016) Stay Petition	VASAMSETTI SATYANARAYANA Vs VASAMSETTY SIVA SAROJA VENI	SRINIVASA RAO PAPPU	PUBLIC PROSECUTOR (AP) NIMMAGADDA SATYANARAYANA	EAST GODAVARI
47	CRLP/1850/2016	VEMIREDDY CHANDRA SEKHAR REDDY Vs THE STATE OF A.P. & 2 OTHERS	MAHADEVA KANTHRIGALA	PUBLIC PROSECUTOR (AP) G JAGADEESWAR	SPS NELLORE
48	CRLP/2313/2016 (CRLRP/57/2014) IA 1/2019 Extension Petition	SMT.LATHA CHITTOOR. Vs STATE OF AP. REP PP & ANR.	P SAI SURYA TEJA	PUBLIC PROSECUTOR (AP) SURESH KUMAR REDDY KALAVA	CHITTOOR
49	CRLP/2284/2019 (CC/577/2018) IA 1/2019 Dispense with Petition	P.HARI PRIYA Vs STATE OF AP	G VENKATA REDDY	PUBLIC PROSECUTOR (AP)	GUNTUR

50	CRLP/2841/2019 (DVC/3/2017) IA 1/2019-Stay Petition	K.RAGHUVEER Vs T.PRIYA	T S ANIRUDH REDDY	NIMMAGADDA REVATHI PUBLIC PROSECUTOR	PRAKASAM